

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 272/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Keystone Realtors Pvt. Ltd.
V/s.
Five K Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Jayan Sharma s/b Law Charita	Advocate for Petitioner	

ORDER

T.C.P. No. 272/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Number of opportunities have been given to the Petitioner to comply with the requirements of the Code and the name of the IRP not proposed.
3. Last chance to the Operational Creditor since the Petition is pending since

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.
aah

Adj. Adjourned to **19th December 2017**

Sd/-

M.K. Shrawat
Member (Judicial)